

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:337  
ANSWERED ON:26.02.2013  
ON GOING PENDING PROJECTS OF CIL  
Singh Shri Sushil Kumar

**Will the Minister of COAL be pleased to state:**

- (a) the details of the on-going and pending projects of Coal India Limited (CIL) and its ancillary companies during each of the last three years and the current year, company-wise ;
- (b) the details of funds allocated for each sanctioned project and the expenditure incurred thereon during the said period, company-wise;
- (c) the details of the projects of CIL and its ancillary companies pending for the last three years along with the reasons therefor; and
- (d) the measures taken by the Government for early approval of the pending projects?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): The details of ongoing projects sanctioned during the last three years (2009-10, 2010-11 & 2011-12) & current year (2012-13), and funds allocated for each sanctioned project and expenditure incurred by Coal India Limited and its ancillary companies are furnished at Annexure-I.
- (c): 58 projects identified to be taken up during the XI Plan period are still awaiting approval. Project reports for 48 projects have already been prepared & PRs for 10 projects are in different stages of formulation. Approval of projects depends on the economic viability of the project & obtaining necessary statutory clearances. Delay in obtaining such statutory clearances affects the approval of projects are furnished at Annexure-II.
- (d): Government has already empowered the Board of Coal Companies for taking the investment decision for their projects. Ministry of Coal is in regular touch with the Central Government / State Governments authority to address the issue Environment Clearance (EC), Forests Clearance (FC), Land Acquisition (LR), Rehabilitation & Resettlement (R&R), Railways and Law and Order. CIL has adequate resources to implement their projects.